

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-111

IB-657/ND/2021

New IA3320/2024, New IA3354/2024

IN THE MATTER OF:

Manish Aneja & Ors.

.....Applicant

Vs.

Revital Reality Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 04.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the IRP : Rishabh Jain, Advocate

ORDER

New IA-3320/2024:-

This is an application filed by the RP in terms of Section 21(6A)(b) of the IBC read with Regulation 16A of the IBBI (IRP for CP) Regulations, 2016 seeking appointment of Mr. Deepak Kumar Goel as an Authorised Representative of the Financial Creditor in class. Heard Ld. Counsel on behalf of RP. It was submitted that they have received the claim from the 548 persons as a Financial Creditor in class (Homebuyers) and in terms of provisions contained in the IBC and Regulation made therein, the RP had proposed the name of 3 Resolution Professional for selection of the Authorised Representative and 421 Homebuyers have chosen to Mr. Deppak Kumar Goel as their Authorised Representative. The valid consent of the said RP and valid AFA is also placed on record. In view of this, we hereby appoint Mr. Deepak

Kumar Goel having IBBI Registration No-IBBI/IPA-001/IP-P02490/2022-2023/14143 as Authorized Representative of the Financial Creditor in class. He shall discharge his duties in terms of IBC and Regulation. Copy of this order be communicated to the Mr. Deepak Kumar Goel who has been appointed as Authorised Representative and also to the IBBI for information. With these observations, the present IA **is disposed off.**

New IA-3354/2024:-

This is the report filed by the IRP in terms of Regulation 17(1) of IBBI (IRP for CP) Regulations, 2016 certifying the Constitution of the CoC. Heard Ld. Counsel for the IRP. The report certifying the Constitution of CoC is taken on record with just exceptions. With these observations, the present IA **is disposed off.**

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**